

[English]

Land and Houses to Landless

1711. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether any survey of rural landless and homeless labourers in the country particularly in Maharashtra was conducted under Centrally sponsored scheme;

(b) if so, the main findings thereof;

(c) whether any financial assistance has been granted to the State Governments for providing land and houses to such landless labourers; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) No, Sir.

(b) Does not arise.

(c) Under IRDP, financial assistance inter-alia is provided to landless families for purchase of land. Houses are provided under IAY to rural poor including landless labourers. Since the beginning of IAY in 1985-86 till March, 1995, 29.13 lakh houses have been constructed under IAY in the country with an expenditure of Rs.3641.36 crores.

(d) The question does not arise.

M/s. Noida Power Company

1712. SHRI JAGAT VIR SINGH DRONA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware of the fact that M/s Noida Power Company Limited and State Electricity Board had an agreement regarding supply and recovery work in Central Greater Noida area;

(b) if so, the details thereof;

(c) whether the company had not fully adhered to conditions of the agreement so far; and

(d) if so, the steps being taken by the Ministry for the early recovery of dues?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) and (b). Noida Power Company Limited (NPCL) had entered into an agreement with Uttar Pradesh State Electricity Board (UPSEB) on 15.11.1993 for supply of electrical energy in Greater Noida.

(c) and (d). UPSEB has informed that at the end of January, 1996 an amount of about Rs.18 cores was due from NPCL. NPCL's contractual responsibilities and activities are monitored by Government of Uttar Pradesh.

Development of Delhi

1713. SHRIMATI GEETA MUKHERJEE : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether Government have drawn a time-bound plan for developing the National Capital Region in accordance with the regional plan policies of reducing the population pressure on Delhi;

(b) if so, the details thereof; and

(c) the time by which this goal is likely to be achieved?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) to (c). Yes, Madam.

The National Capital Region, covering an area of over 32,000 sq.km. comprising NCT Delhi (1483 sq.km.) and parts of the three adjoining States of Haryana (13,413 sq.km.), Rajasthan (4,493 sq.km.) and Uttar Pradesh (10853 sq.km.) is envisaged to be developed in accordance with the policies and programmes enunciated in the Regional Plan 2001 for NCR which is in force since 1989. The Regional plan is a multi sectoral policy framework covering the development of regional infrastructure components of transportation both road and rail, power and telecommunications and also the development of selected townships outside Delhi through extensive land acquisition and provision of internal & external services, housing and economic activities of industries, wholesale trade & commerce. The strategy is for the integrated development of townships alongside the identified Priority towns in the Sub-regions of Haryana, Rajasthan and Uttar Pradesh which, with the support of higher order infrastructural facilities, are expected to generate abundant employment opportunities and absorb Delhi-bound potential migrants and consequently reduce the population pressure in Delhi and achieve a balanced, harmonised development of the entire region.

This development strategy is backed-up by an Eighth Plan investment Programme covering the Central and State sectors. While the State sector programmes consist mainly land acquisition and provision of local infrastructure for new townships, those under the Central Sector relate to the development of core infrastructure of rail network, expansion/upgradation of road network, construction of expressways, and better telecommunication facilities throughout the region.

Similar investment planning exercise for the Ninth Five year Plan has also been initiated under the aegis of the Planning Commission whereunder, the Central Ministries of Surface Transport, Railways, Energy and Telecommunications and the Member States of Haryana, Rajasthan, Uttar Pradesh and NCT Delhi are envisaged to structure "NCR Sub Component Plans" for effectively implementing the Regional Plan Programmes within the stipulated time-frame.